

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

RAJYA SABHA
UNSTARRED QUESTION NO. 2070
TO BE ANSWERED ON 20.12.2023

NARI ADALAT

2070. SHRI S. NIRANJAN REDDY

Will the Minister of Women and Child Development be pleased to state:

- (a) whether it is a fact that the National Commission for Women (NCW) used to provide financial assistance to NGOs for organising Parivarik Mahila Lok Adalats (PMLAs) till the year 2014-2015;
- (b) if so, the steps taken by the Government to provide alternate Grievance Redressal Mechanism to women for the issues faced by them at local level during last five years;
- (c) the status along with the details of the funds spent and utilised on the scheme; and
- (d) The district-wise details of the scheme being implemented on pilot basis?

ANSWER

MINISTER FOR WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SMRITI ZUBIN IRANI)

(a) Yes, Sir. As informed by The National Commission for Women (NCW), the Commission provided financial assistance to NGOs to organise Parivarik Mahila Lok Adalats (PMLAs) till 2014-2015. Thereafter, the scheme has been discontinued by the NCW.

(b) to (d) After discontinuation of the PMLAs, following alternate Grievance Redressal Mechanisms are in place in the NCW:

- i. The Commission has started "Mahila Jan Sunwai" in coordination with District Legal Service Authorities and Police authorities to take up pending cases on the spot and address the grievances of the complainants.
- ii. NCW has started Legal Services Clinic in collaboration with Delhi State Legal Service Authority since March 29, 2022 in a move to make legal aid more accessible for women. The legal aid clinic acts are single-window facilities for resolving grievances of women by offering them free legal assistance in Domestic Violence and other issues.

- iii. 24x7 NCW Women Helpline provides Digital Platform for immediate support and relief to women affected by violence through referral (Linking with appropriate authority such as police, One Stop Centre, Hospital) and providing information about women related government programmes across the country.

The Government has launched 'Mission Shakti', an integrated women empowerment programme which is carefully designed to touch upon and address all concerns and issues of women. One of the components included in Mission Shakti is Nari Adalat aims for providing women with an alternate Grievance Redressal Mechanism for resolving cases of petty nature (harassment, subversion, curtailment of rights or entitlements) faced by them at local level.

Assam and Jammu and Kashmir have been selected by the Ministry to implement the new component of Nari Adalat on a pilot basis. Jammu and Kashmir has chosen 2 aspirant districts, viz., Kupwara and Baramulla covering 50 villages with 9 members in each panchayat in the initial phase during the year 2023-24.

The State Government of Assam has selected 7 districts and 7 blocks covering 50 village panchayats with 7 members in each panchayat in the initial phase during the year 2023-24. The details of 7 districts and blocks chosen by Assam are as under:-

Proposed Districts and Blocks in the state of Assam

S.No.	District	Blocks
1.	Barpeta	Mandia
2.	Baksa	Tamulpur
3.	Goalpara	Lakhipur
4.	South Salmara-Mankachar	Fekamari
5.	Udalguri	Bhergaon
6.	Darrang	Pub Mangaldoi
7.	Morigaon	Kapili

In respect of Jammu and Kashmir, funds to the tune of Rs. 21.60 Lakhs and for Assam funds to the tune of Rs.20.80 Lakhs have been released during the current financial year 2023-24.
